NOTIFICATION No. 16/2017

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri A. Ravi Kumar Reddy, Assistant Commissioner from Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 5th July, 2017.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

(No further information provided)

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. Chief Commissioner of Central Excise & Service Tax, Hyderabad Zone, Kendriya Utpad Shulk Bhavan, L.B. Stadium Road, Basheerbagh, Hyderabad – 500 004. (Copy of vigilance status of the officer is enclosed).
3. PS to Chairman, CBEC/ All Members (CBEC)/JS(Admn-EC)/Commissioner (Coord)/DS(Ad.II)/ Dir(Ad.II A&B)/DS(Ad.V).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.